

Shrimati Benn Chakravarty: Does it mean that it is going to be given generally through the Congress Party?

The Minister of State for Finance (Shri Tyagi): If they are the only non-officials.

Shri A. C. Guha: The hon. Minister has stated he visited three Police Stations in 24-Parganas and one in Nadia. Has he got any information about other Police Stations of 24-Parganas, viz., Bangao Sub division, and other areas of Nadia?

Shri Kidwai: Of course, the distress was not confined to the places which I visited. Otherwise I would not have visited.

Shri A. C. Guha: Are we to understand that the relief and the test works are to be provided only for these four Thanas and not to be extended to the other distressed areas, viz., Bangao Sub-division and Haringhata Police Station?

Shri Kidwai: It also applies to other areas. I have stated some of the test relief areas and not all.

Dr. M. M. Das: May I know whether the attention of Government has been drawn to the fact that a virulent propaganda is being carried on by some interested political parties to the effect that the consumption of wheat is detrimental to the health of the Bengalees and therefore should not be consumed by the people of the famine stricken areas?

Shri Kidwai: Of course, interested parties may say anything, but I have been told that the change of diet is doing good to the Bengalees.

Pandit L. K. Maitra: The hon. Minister just now stated that as an interim measure of relief he has sanctioned 5,000 tons of wheat and rice for free distribution to people and 10,000 tons of wheat and rice for sale at Rs. 15 a maund. Do I take it, Sir, that that is the final amount that he is considering, or will he go on increasing it from time to time when necessity arises?

Shri Kidwai: I have already stated that this quantity was issued in the first instance, but so long as necessity continues, this relief will continue.

Shri B. K. Das: May I know, Sir, whether Government is contemplating free movement of foodgrains in the districts?

Shri Kidwai: I have already stated clearly, not here, but in a press statement, that after this Aus crop the Government is going to change their methods of procurement, and after that has been introduced, there will be free movement outside Calcutta from one district to another.

WRITTEN ANSWERS TO QUESTIONS

DEATH OF AN INDIAN IN LOCK-UP IN MALAYA

*1183. **Shri Velayudhan:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that an Indian, arrested by the Malaya Police died in the lock-up recently; and

(b) what step India's Representative in Malaya took over this matter?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) and (b). The hon. Member is presumably referring to the death on the 26th March 1952, in the Police Lock-up at Klang in Malaya, of one Kalimuthu allegedly as a result of police beatings. As soon as the Agent of the Government of India in Malaya came to know of this incident, he took it up with the local Commissioner of Police who has promised full investigation into the case. One Special Constable has since been arrested on a charge of causing the death of Kalimuthu.

PRINTING EXPERT FROM U. K.

*1184. **Shri Velayudhan:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any Printing Expert was engaged by the Government from U.K.; and

(b) if so, what are his experiences with regard to printing?

The Deputy Minister of Works, Housing and Supply (Shri Buragohain): (a) Yes, Sir.

(b) He joined the Stationery Office of the British Government in 1935, and until 1939 he was engaged in the ordering of departmental printing. From 1939 to 1942 he was employed as security control officer at Her Majesty's Stationery Office, Press Harrow. From 1942 to 1946 he was in the Royal Air Force. In 1946 he was promoted and transferred to Stationery Office headquarters in costing duties. In 1949 he was appointed Works Manager of Her Majesty's Stationery Office, Press, War Office, which post he held for 2½ years. Prior to his departure for India he was in charge of the Section in Printing and Binding Division dealing with Parliamentary and non-Parliamentary publications of the British Government.

मकानों का निर्माण

*१२०४. **शेठ गोविन्द दास :** क्या निर्माण, गृह-व्यवस्था तथा रसद मंत्री यह बतलाने की कृपा करेंगे कि १९५२

वर्ष में मकानों के बनाने के लिये आयव्ययक में कितनी राशि का उपबंध किया गया है और इन में से कितने क्लर्कों, चपरासियों और राजपत्रित पदाधिकारियों के लिये हैं ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): A statement giving the required information is placed on the table of the House. [See Appendix VI, annexure No. 13.]

SYNTHETIC DYES

*1215. **Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state:

(a) the figures of import of various synthetic dyes during 1951-52 together with the names of the countries from which imports were made; and

(b) whether there are any factories in India manufacturing dyes and if so their names, places of location and the quantity of dyes manufactured?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) A statement is laid on the table of the House. [See Appendix VI, annexure No. 14.]

(b) Yes, Sir. A statement is laid on the table of the House. [See Appendix VI, annexure No. 15.]

CLOTH (EXPORT AND IMPORT)

*1216. **Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of foreign cloth imported into India during 1949-50, 1950-51, 1951-52; and

(b) the total quantity of cloth exported from India during 1949-50, 1950-51, 1951-52?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is placed on the Table of the House. [See Appendix VI, annexure No. 16.]

COMPANIES FOR ASSEMBLING MOTOR VEHICLES

*1217. **Shri Datar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether eight British and American Companies have been permitted by Government to assemble motor vehicles in India;

(b) if the answer to part (a) above be in the affirmative, whether they assemble motor vehicles only with parts all made in foreign countries;

(c) whether it is a fact that these Companies imported in 1951-52 foreign goods worth over 280 lakhs of rupees; and

(d) the terms and conditions on which such Companies have been allowed to carry on their business in India?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No, Sir. Only two Companies have been so permitted.

(b) Presumably the majority of the parts of the vehicles assembled by these two firms are not made in India.

(c) The amount of foreign exchange allotted to the two firms in 1951 was Rs. 598.5 lakhs.

(d) There are no terms and conditions laid down.

BICYCLE MANUFACTURING COMPANIES

*1218. **Giani G. S. Musafir:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of cycle manufacturing companies in India; and

(b) what financial assistance Government rendered to each of them?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Five, Sir.

(b) Nil, Sir.

LANGUAGE USED BY INDIAN DIPLOMATS

*1219. **Shri Balwant Sinha Mehta:** Will the Prime Minister be pleased to state:

(a) what language our Indian diplomats generally use in foreign countries; and

(b) in what language credentials are presented?

The Prime Minister (Shri Jawaharlal Nehru): (a) Our diplomats abroad are expected to know the language of the country where they are posted. This is not always the case at present. The other languages used are usually English or sometimes French. Important State business has been usually transacted in the English language, though sometimes Hindi has been used in some official papers.

(b) Credentials have been presented thus far in English. It is proposed to issue credentials in Hindi as soon as certain arrangements are made.